D. O. No. 1/35/2011-TPD  
Dated: 22nd June, 2011

Dear Shri Gaur,

The Institute for Training and Technical Cooperation of WTO regularly conducts Training Programmes / Workshops etc., on various WTO Agreements. The eligibility criteria being prescribed by the WTO for such Trainings/ Workshops require that the applicant should have completed an E-Learning Course of the WTO in the relevant sphere of activity.

2. While considering nomination of officers for such training/ workshops, Trade Policy Division, Department of Commerce seeks nominations from concerned Departments/ Ministries. It is therefore, requested that officers handling trade related issues in your Department/ Ministry may be encouraged to undertake the WTO E-Learning Course so as to become eligible for future trainings/ workshops. The details of various E-Learning Courses, procedure for enrolment etc., can be found on the WTO E-Learning Website (http://etraining.wto.org).

With regards,

Yours sincerely,

(J.S. Deepak)

Shri V.N. Gaur,  
Chief Executive Officer,  
Food Safety and Standards Authority of India,  
FDA Bhawan, Near Bal Bhawan,  
Kotla Road, New Delhi- 110002